

**Loan by KVIC**

\*1582. SHRI RAM KAPSE : Will the PRIME MINISTER be pleased to state :

(a) whether in spite of recent liberalised loan policy of KVIC, individual entrepreneurs engaged in the production of processed fruits, under cottage sector do not get any assistance for implementing their projects;

(b) if so, the reasons therefor;

(c) whether the Government have received any representations in this regard from Kokam processing entrepreneurs of Maharashtra; and

(d) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM) : (a) No, Sir. KVIC has a pattern for assisting the individual entrepreneurs in setting up unit upto 3 tonnes capacity for which capital expenditure of Rs. 5,000/- and working capital of Rs. 5,000/- is provided.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

[Translation]

**Profit/Loss Making Corporations**

\*1583. SHRI LALIT ORAON : Will the PRIME MINISTER be pleased to state :

(a) the details of the capital invested, profit earned and loss suffered by each corporation under the Ministry of Industry as on March, 31, 1994 State-wise;

(b) whether the Government propose to issue directives to the State Governments for closing down those Corporations which are suffering loss continuously;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : (a) A statement is enclosed.

(b) There is no proposal at present in so far as PSUs under Department of Heavy Industry are concerned.

(c) Does not arise.

(d) Loss making units of Department of Heavy Industry which are sick as per sick Industrial Companies Act (SICA) have been referred to the Board for Financial and Industrial Reconstruction (BIFR) for recommending appropriate measures.